

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 50/(MAH)/2017  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: Lopa Dharmesh Reshamwala & Anr.  
V/s.  
Nirmal Lifestyle Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	SAHIL MAHAJAN	Advocate for Applicant	<i>Sahil Mahajan</i>
2.	Adv. DEEPAK DASGUPTA /by. MDP & PARTNERS	Advocate for Respondent	<i>Deepram Dasgupta</i>

ORDER

CP No. 50/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 29.03.2017.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)